

LIB

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

(Hearing through video conferencing)

**ORIGINAL APPLICATION No.211/2081/2020  
(MA 2097/2020)**

Dated this Tuesday, the 20<sup>th</sup> day of October, 2020

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)  
RAVINDER KAUR, MEMBER (J)**

1. Shri Anand Tukaram Bahare, aged about 33 years,  
S/o Shri Tukaram Bahare, Asst Geologist, GSI, Central Region,  
GSI Complex, Seminary Hills, Nagpur, 440 006.
2. Shri Abhijeet Renukadas Dixit, aged about 38 years,  
S/o Shri Renukadas Dixit, Asst Geologist, GSI, Central Region,  
GSI Complex, Seminary Hills, Nagpur, 440 006. ... Applicant  
(By Advocate Dr. Anjan Kr. Chatterjee)

**Versus**

Union of India through its:-

1. The Secretary, Ministry of Mines, Shastri Bhavan,  
Dr Rajendra Prasad Marg, New Delhi 110 001.
2. The Secretary, Union Public Service Commission,  
Dholpur House, Shahjahan Road, New Delhi 110 001.
3. The Director General, Geological Survey of India, 27,  
J. L.Nehru Road, Kolkata, 700 016.
4. The Additional Director General and HoD,  
Geological Survey of India, Central Region, GSI Complex,  
Seminary Hills, Nagpur, 440 006. ... Respondents  
(By Advocate Shri R.G.Agarwal)

**ORAL ORDER**  
**Per : Ravinder Kaur, Member (J)**

Dr. Anjan Kr. Chatterjee, learned counsel appeared for the applicant and Shri R.G.Agarwal, learned counsel appeared for the respondents. This matter was heard today through videoconference, with consent of both the counsels for the parties.

2. Heard the applicant's' counsel for sometime but he was unable to point out any specific order of respondents challenged in this application. Then he seeks permission to withdraw the present OA with liberty to file a better OA.

3. Accordingly, the OA and MA No.2097/2020 for Joint Petition are dismissed as withdrawn with liberty to file a fresh OA.

(Ravinder Kaur)  
Member (Judicial)

(Dr. Bhagwan Sahai)  
Member (Administrative)

kmg\*

SD  
04/11/2020